

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 690 of 2020

IN THE MATTER OF:

Phoenix ARC Pvt. Ltd.,
(Through of Phoenix Trust FY-14-9) ...Appellant

Versus

Nagaur Water Supply Company Pvt. Ltd.Respondent

Present: -

For Appellant: Mr. Suresh Dutt Dobhal and Mr. Nirmal Goenka,
Advocates.

For Respondent: Mr. Pradhuman Gohil, Advocate.

O R D E R
(Through Virtual Mode)

21.09.2020 Learned counsel for the Respondent seeks and is granted extension of time by ten days to file Reply Affidavit. Rejoinder, if any, may be filed within ten days thereof.

Learned counsel for the parties may also file their written submissions, not exceeding three pages, within the same period.

List the Appeal 'For Admission (After Notice)' on **5th November, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

R N/gc.